

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri A.K.Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**

Petition No. 22/2006

In the matter of

Ensuring secure and reliable operation of Northern Regional Grid by maintaining the regional grid frequency above 49.0 Hz.

And in the matter of

Northern Regional Load Despatch Centre, New Delhi

..Petitioner

Vs

1. Uttar Pradesh Power Corporation Ltd., Lucknow
2. Power Development Department, Govt. of J&K, Srinagar
3. Rajasthan Rajya Vidyut Prasaran Nigam Ltd, Jaipur
4. Punjab State Electricity Board, Patiala
5. Haryana Vidyut Prasaran Nigam Ltd, Panchkula
6. Delhi Transco Ltd, New Delhi
7. Himachal Pradesh State Electricity Board, Shimla
8. Uttranchal Power Corporation Ltd, Dehradun
9. Chandigarh Administration, Chandigarh
10. NTPC Ltd, New Delhi
11. National Hydro Power Corporation Ltd, Faridabad
12. Nuclear Power Corporation of India Ltd, Mumbai
13. Satej Jal Vidyut Nigam Ltd, New Shimla
14. Tehri Hydro Development Corporation, Rishikesh
15. Bhakra Beas Management Board, Chandigarh
16. Northern Regional Power Committee, New Delhi

..Respondents

The following were present:

1. Shri S.R. Narasimhan, NRLDC
2. Shri. S.K. Soonee, NRLDC
3. Shri. P.K. Aggarwal, NRLDC
4. Shri. Vivek Panday, NRLDC
5. Shri B.K. Misra, NRPC
6. Shri DD Chopra, Advocate, UPPCL
7. Shri Y.P. Singh, UPPCL
8. Shri T.P.S. Bawa, PSEB

9. Shri. Anguman Ray, NHPC
10. Shri A.K. Shewe, HVPNL
11. Shri V.K. Garg, DTL
12. Shri V.K. Malhotra, DTL
13. Shri. V.B.K. Jain, NTPC

ORDER
(DATE OF HEARING: 8.6.2006)

The petitioner has filed this petition praying for issue of directions to Respondents 1 to 9 in Northern Region to carryout short-term and long-term demand estimation and for compliance of the provisions of Grid Code, in addition to certain other directions.

2. Shri B.K. Misra, Member Secretary, NRPC, submitted that an action plan has already been prepared for assessing the capacity and demand during the ensuing year. Member-Secretary, NRPC is directed to submit load generation balance report for the months of April 2006 and March 2007 to the Commission by 30.6.2006.

3. The case will be listed for further hearing after analysis of the data to be submitted by Member-Secretary NRPC.

Sd/-

(BHANU BHUSHAN)
MEMBER

Sd/-

(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 8th June, 2006